

ISIS spreading its network in India

†369. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that foreign terrorist organisation, ISIS has succeeded in spreading its network in India;

(b) if so, the strategy Government has made to tackle it; and

(c) the details of activities of foreign terrorist organisation, ISIS which have come to light so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Islamic State (IS)/ Islamic State of Iraq and Levant (ISIL)/Islamic State of Iraq and Syria (ISIS)/ Daish has been notified as a Terrorist Organization and included in the First Schedule of the Unlawful Activities (Prevention) Act, 1967 by the Central Government. The outfit uses both positive and negative imagery to attract recruits from across the world. However, it has been able to influence/attract very few youth from India. The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify potential recruits and keep them under surveillance. The Cyber space is being closely monitored in this regard.

The Ministry of Home Affairs held a meeting with all the Central agencies concerned and twelve State Governments on 1.08.2015 to assess the threat posed by ISIS/ISIL and to devise a national strategy to deal with it. However, further details in this matter cannot be disclosed in the interest of national security.

Unhygienic conditions in the jails

370. SHRI AMBETH RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that unhygienic conditions prevail in the jails across the country which put lives of jail inmates into danger;

(b) if so, the details thereof;

(c) whether Government has formulated any comprehensive plan to step up hygiene inside the jails; and

(d) if so, the details thereof and if not, the reasons therefor?

† Original notice of the question was received in Hindi.